

**Setting up of Central Design Office
in C. P. W. D., New Delhi**

4557. SHRI S. D. SOMASUNDARAM:
Will the Minister of WORKS, HOUSING
AND SUPPLY be pleased to state:

(a) whether it is a fact that Government have decided to set up a central design office in the Office of the Engineer-in-Chief, C. P. W. D. during the current year;

(b) if so, the functions of that office and when it is likely to be set up; and

(c) the reasons for the delay in setting up this office ?

THE DEPUTY MINISTER IN THE
MINISTRY OF WORKS, HOUSING AND
SUPPLY (SHRI IQBAL SINGH): (a) Yes.

(b) The important functions of the Central Design Office are as follows:—

- (i) Standardising designs, estimates and specifications for works of repetitive nature.
- (ii) Preparing technical reports on important works including special architectural and engineering problems.
- (iii) To keep in touch with the latest developments in planning and construction of buildings and also with the research on building works being carried out in India and abroad.
- (iv) To lay down policies with regard to stresses and other standards to be adopted and also scrutiny of papers received from Organisations like the Indian Standards Institution, National Buildings Organisation etc.
- (v) To prepare standard specifications and schedule of rates.
- (vi) To look after the C.P. W. D. Laboratory for research and testing work and also the C. P. W. D. (Technical) Library.

The organisation would be set up during the current financial year.

(c) Government approved of the proposal only in November, 1968 and hence there has been no delay.

Daily Allowance to Government Employees

4558. SHRI S. D. SOMASUNDARAM:
Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Daily Allowance to Government employees was raised in March, 1968 in view of the rise in the cost of living;

(b) if so, whether Government propose to revise the rates of mileage and motor cycle allowance to the employees entitled therefor and if so, when; and

(c) if not, the reasons therefor ?

THE DEPUTY PRIME MINISTER AND
MINISTER OF FINANCE (SHRI MO-
RARJI DESAI): (a) Yes; Sir.

(b) No; Sir.

(c) On grounds of economy in administrative expenditure, there is no proposal to increase the mileage and motor cycle allowance.

**Gujranwala House-building Co-operative
Society, Delhi**

4559. SHRI S. P. RAMAMOORTHY:
SHRI GHAYOOR ALI KHAN:

Will the Minister of HEALTH, FAMILY
PLANNING AND URBAN DEVELOP-
MENT be pleased to state:

(a) whether it is a fact that the land allotted to the Gujranwala House Building Co-operative Society, Delhi has been fully developed and lay-out approved;

(b) if so, the cost of the land per yard and the cost of the the development of land per yard;

(c) the price per yard being charged or already charged by the Society from its Members;

(d) the amount of bonus/dividend paid to the members during the lifetime of the Society against the deposit by the members in advance and how it was paid;

(e) whether all the plots have been allotted and if not, the reasons therefor; and

(f) the time schedule fixed for allotment and construction of houses ?